

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 23/10/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No. Name (in Capital) Represented by Signature

1) S. ASWINI

Counsel for
6th Respondent

S. Aswini

2. S. SATHIYANARAYANAN,
& MC. ARUNMOHAN;

Counsel for
Applicant

S. Sathiyarayanan

3. M. MURUGESAN.

RP M. Murugesan

ORDER

At request of the parties, list this matter for hearing on 13.11.2019.

sr
(S.VIJAYARAGHAVAN)
Member (Technical)

sr
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr